

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:33  
ANSWERED ON:02.08.2011  
CRIME IN NCT OF DELHI  
Jeyadural Shri S. R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether several incidents of crimes have been reported in the National Capital Territory (NCT) of Delhi;
- (b) if so, the total number of such cases reported/registered in the NCT of Delhi during each of the last three years and the current year, crime-wise including rape, gang-rape, molestation, murder, bank robbery, theft of vehicles/mobiles/laptops, dacoity, kidnapping, chain-snatching etc.;
- (c) the total number of such cases solved/unsolved separately including the action taken against the accused and the steps taken to solve all the cases during the said period;
- (d) the action taken against the police personnel for dereliction in the discharge of their duties and possession of unauthorised arms and ammunition during the said period, rank-wise; and
- (e) the concrete measure taken by the Government to check such crimes including the steps taken to provide security to women and children?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.33 FOR 02.08.2011

(a) & (b): The details of total criminal cases registered by Delhi Police during last three years and the current year i.e. 2008, 2009, 2010 & 2011 (upto 30.06.2011) are as follows:

Sl. No Crime Head 2008 2009 2010 Upto 30.06.2011

1. DACOITY	24	36	32	20
2. MURDER	554	552	565	271
3. ATTEMPT TO MURDER	389	369	311	187
4. ROBBERY	541	515	599	308
5. RIOT	71	57	53	31
6. KIDNAPPING FOR RANSOM	24	29	18	07
7 RAPE	466	469	507	258
8. SNATCHING	1377	1345	1671	716
9. HURT	1936	1938	1925	956
10. BURGLARY	1926	1733	1502	756
11. MOTOR VEHICLE THEFT	11020	13224	14966	7340
12. HOUSE THEFT	1539	1948	1868	902
13. OTHER THEFT	6308	6559	6254	3378
14. MOLESTATION OF WOMEN	611	552	601	352
15. KIDNAPPING/ABDUCTION	1567	2536	3208	1893
16. FATAL ACCIDENT	2015	2272	2104	944
17. SIMPLE ACCIDENT	6589	5342	5116	2614
18. OTHER IPC CRIMES	12393	10775	9992	5137
TOTAL IPC	49350	50251	51292	26070

In 1998 the population of Delhi was 128.3 lakh and the total IPC crime was 64882 whereas, while the population rose to 163.84 lakhs in the year 2010, the total IPC crime remained only 51292, which shows that the crime has been on decline in Delhi, despite growth of population. In Delhi, the crime per lakh of population, a yardstick generally followed to compare crime over a period, has shown a steady decline over the last decade in terms of total IPC crime as well as heinous crime. The total IPC crime per lakh of population in Delhi was 505.71 in 1998 which has come down to 311.23 in 2011. Similarly, total heinous crime per lakh of population has come down from 21.88 in 1998 to 12.92 in 2011.

(c): The details of total number of such cases solved/remained unsolved including action taken against the accused during each of the last three years and the current year i.e. 2008, 2009, 2010 & 2011 (upto 30.06.2011) are as follows:

Year DISPOSAL OF CASES ACTION TAKEN

Year	Reported	Solved	Unsolved	Persons Arrested
2008	49350	29906	19444	43381
2009	50251	27829	22422	40890
2010	51292	24702	26590	34683
2011 (upto 30.06.2011)	26070	11360	14710	16014

(d): The details of action taken against the police personnel for dereliction in discharge of duty during the years 2008, 2009, 2010 and 2011 (upto 30.06.2011) are as follows:

Rank Year

Rank	2008	2009	2010	2011 (upto 30.06.2011)
Inspector	84	196	196	147
Sub-Inspector	139	259	213	197
Assistant Sub-Inspector	186	330	309	322
Head Constable	228	428	475	512
Constable	350	600	717	671

Total 987 1813 1910 1849

The details of police personnel found in possession of unauthorized arms and ammunition during the years 2008, 2009, 2010 and 2011 (upto 30.06.2011) are as follows:

Rank Year

Rank	2008	2009	2010	2011 (upto 30.06.2011)
Inspector	00	00	00	00
Sub-Inspector	00	00	00	00
Assistant Sub-Inspector	00	00	00	00
Head Constable	00	00	00	00
Constable	00	01	02	01
Total	0	01	02	01

(e): Delhi Police has taken following measures to check the incidents of crime and to provide security to women and children :

(i) Crime-prone areas have been identified and police resources including pickets, foot patrolling and the PCR Vans have been relocated to enhance visibility and prevent crime.

(ii) New Emergency Response Vehicles (ERVs) have been introduced and deployed in crime-prone Police Stations to respond quickly and preserve the scene of crime.

(iii) Senior Citizens identification has been intensified so that they get special care from the Police Stations concerned.

(iv) Areas where students from the NE states reside in large numbers have also been identified and police presence and interaction enhanced.

(v) Special emphasis has been given on Servant and Tenant verifications.

(vi) Effective surveillance is being maintained over active criminals.

(vii) Identifying the vulnerable areas requiring presence of women police staff like University area, Bus stops etc. To cover such areas prone to crime against women, lady police staff has been deployed in beats and in PCR Vans. Two police stations predominantly staffed by women have been opened in the North and South Campus.

(viii) Women Help Desks have been formed in all police stations and special measures have been taken for safety and security of women employees by issuing directions u/s 144 Cr.P.C. to BPOs, Corporate and media houses for taking safety steps.

(ix) Gender sensitization programmes have been organized for police personnel. PCR Vans have been directed to help stranded women.

(x) Helplines such as Women's helpline - 1091 and the Anti-Obscene Call/ Anti-stalking helpline – 1096 have been started.

(xi) Delhi Police has also established Anti-Human Trafficking Units (AHTUs) in all Districts and has formulated SOP in respect of missing children which mandates prompt registration of FIRs in respect of missing children and proper follow up of investigation of these cases.